

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01.11.2017

O.A./260/2/2013

MANORANJAN JENA
-V/S-
D/O POST

ITEM NO:10

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr.M. R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. M.R. Mohanty, Ld. ACGSC appearing for the Official Respondents who submitted that in spite of several opportunities given the applicant is not turning up and still the record is lingering.</p> <p>None for the applicant. In spite of opportunities given to the applicant to appear and plead his case, neither the applicant nor his Counsel is present. This is a case of 2013 matter. Hence the O.A. is dismissed for default.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>

02.11.2017

copies of order
are being prepared
for counsels to
take note.

11/11/17

Set 6
Despatch
11/11/17